

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/18(KB)2022  
RST.A (IBC)/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	VINAYAK WIRE PRODUCTS PRIVATE LIMITED VS SIMPLEX INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Vikas Baisya, Adv. ] For the Operational Creditor  
Mr. Ritoban Sarkar, Adv. ]  
Ms. Ranjana Seal, Adv. ]  
Mr. S. Das, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Operational Creditor present.
2. Registry is directed to issue notice to the respondents to come up with appropriate instructions in regard to the prayer(s) made in the application on the next date by way of speed post and by e-mail and place the tracking information on record.
3. In the event, a short reply affidavit is required. Let the same be filed within a period of two weeks.
4. List the matter for further consideration on **27.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**